

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14129/2005

(From the judgement and order dated 21/04/2005 in SCA No.15894/2004  
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

ASHOKBHAI B. VYAS

Petitioner(s)

VERSUS

COMMR. OF ENTERTAINMENT TAX AND ORS

Respondent(s)

(With prayer for interim relief)

WITH SLP(C) NO.19888 of 2005

[With Appln.(s) for additional documents as Vol.II and urging  
addl. grounds; exemption from filing O.T.; with prayer  
for interim relief and office report]

Date: 19/01/2007 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. Mahesh Agarwal,Adv.

Mr. Rishi Agrawala,Adv.

Mr. E.C. Agrawala, Adv.

Mr. Gsaurav Goel,Adv.

Mr. Ravindra Srivastava,Sr.Adv.

Mr. P.H. Parekh,Adv.

Ms. Ranjeta Rohtagi,Adv.

Mr. Rush Chaturvedi,Adv. for

M/s. P.H. Parekh & Co., Adv.

For Respondent(s) Mr. R.P. Bhatt,Sr.Adv.

Ms. Hemantika Wahi, Adv.

Ms. Pinky Behera,Adv.

UPON hearing counsel the Court made the following

O R D E R

List the matter for final hearing after one week.

(Ganga Thakur)

(Khushi Ram)

PS to Registrar

Court Master